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ITEM NO.42

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).36460/2012
(From the judgement and order dated 12/09/2012 in CMWP No. 3862/2012 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

M/S PANTALOOON RETAIL (INDIA) LTD.

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With application for stay, permission to file additional documents,
exemption from filing Official Translation, prayer for interim relief and
office report)

Date: 21/02/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

For Petitioner(s)

Mr. Nagendra Rai, Sr. Adv.

Mr. Shantanu Sagar, Adv.

Mr. Smarhar Singh, Adv.

Ms. Prerna Singh, Adv.

Mr. Gopi Raman, Adv.

Mr. Chandra Prakash, Adv.

For Respondent(s)

Ms. Reena Singh, AAG.

Mr. Abhinav Kumar Malik, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing counsel the Court made the following

O R D E R

| As prayed for by the counsel for the respondent-State, list this matter after
| four weeks in order to enable the State to file counter affidavit. |

| [KALYANI GUPTA]

| | [SHARDA KAPOOR]

| COURT MASTER

| | COURT MASTER